



**HIGH COURT LEGAL SERVICES COMMITTEE  
HIGH COURT OF TRIPURA : AGARTALA**

No.F.65 (2)-HC/2017/ 1951

Dated, Agartala, the 4<sup>th</sup> March, 2017

**NOTIFICATION**

The High Court Legal Services Committee, High Court of Tripura, in exercise of the powers conferred under regulation 6(b) of the National Legal Services Authority (Lok Adalats) Regulations, 2009, hereby constitutes Benches of the Lok Adalat scheduled to be held on 12.03.2017 to exercise jurisdiction under section 19(5) of the Legal Services Authorities Act, 1987 to determine and to arrive at a compromise or settlement between the parties to cases pending before the Hon'ble High Court and referred to the aforesaid Lok Adalat.

Said Lok Adalat shall consist of 2(two) nos. of Courts: –

**Court No.01:** To be presided over by **Hon'ble Mr. Justice S. C. Das**

**Court No.02:** To be presided over by **Hon'ble Mr. Justice S. Talapatra**

There will be 3 (three) Conciliation Tables in the said Lok Adalat: –

**Conciliation Table: 01**

- (1) Sri S. G. Chattopadhyay, Member/Conciliator
- (2) Sri A. Debbarma, Member/Conciliator

**Conciliation Table: 02**

- (1) Sri S. Sharma Roy, Member/Conciliator
- (2) Sri Dhiman Debbarma, Member/Conciliator

**Conciliation Table: 03**

- (1) Sri P. Mahajan, Member/Conciliator
- (2) Sri K. Chakraborty, Member/Conciliator

The Lok Adalat shall hold its sitting on **12.03.2017** in the High Court of Tripura at Capital Complex, Agartala from **10.30 AM to 04.00 PM.**

This Notification will have immediate effect.

By order,

Sd/–

**(A. Debbarma)**

I/C. Secretary to the High Court Legal Services Committee,  
High Court of Tripura

Copy to: –

01. Sri S. G. Chattopadhyay, Registrar General, High Court of Tripura, Agartala for information. He is requested to act as a Member/Conciliator in the said Lok Adalat;
02. Sri P. Mahajan, Retd. Gr.I Judicial Officer, Agartala, West Tripura for information. He is requested to act as a Member/Conciliator in the said Lok Adalat (Cell No.9436477220);
03. Sri K. Chakraborty, Retd. Gr.-I Judicial Officer, Agartala, West Tripura for information. He is requested to act as a Member/Conciliator in the said Lok Adalat (Cell No.9436458165);
04. The Member Secretary, Tripura State Legal Services Authority, Agartala, West Tripura for information;
05. Sri S. Sharma Roy, Registrar (Vigilance), High Court of Tripura, Agartala for information. He is requested to act as a Member/Conciliator in the said Lok Adalat;
06. Sri A. Debbarma, Registrar (Judicial), High Court of Tripura, Agartala for information. He is requested to act as a Member/Conciliator in the said Lok Adalat;
07. Sri Hrishikesh Chakarbarti, Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala for information. He is requested to look after the entire proceedings of the aforesaid Lok Adalat and also to assist in the process of conciliation;
08. The Registrar (Admin., P&M), High Court of Tripura, Agartala for information;
09. Sri Dhiman Debbarma, Deputy Registrar (Judicial), High Court of Tripura, Agartala for information. He is requested to act as a Member/Conciliator in the said Lok Adalat;
10. All the Deputy Registrars, High Court of Tripura, Agartala for information;
11. The Chief Librarian, High Court of Tripura, Agartala for information;
12. The Secretary to Hon'ble Mr. Justice S. C. Das, Judge, High Court of Tripura for kind appraisal of His Lordship;
13. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura for kind appraisal of His Lordship;
14. All the Assistant Registrars, High Court of Tripura, Agartala for information;
15. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the official website of the High Court of Tripura; and
16. Notice Board of the Court-house.

  
(A. Debbarma)

I/C. Secretary to the High Court Legal Services Committee,  
High Court of Tripura